

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrd FLOOR, ARERA HILLS

CAUSE LIST OF COURT NO. 1

Date: 20th September, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Appeal No. 29/2017(CZ) (M.A.No.425/17) (M.A.No.426/17)	Nature Club of Rajasthan Vs Union of India & 5 Ors.	Mr. Sandeep Singh Shekhawat, Adv. Mr. Ayush Dev Bajpai, Adv. Ms. Ritu Pathak, Adv.	
2.	Appeal No. 30/2017(CZ) (M.A.No.427/17) (M.A.No.428/17)	Nature Club of Rajasthan Vs Union of India & 5 Ors.	Mr. Sandeep Singh Shekhawat, Adv. Mr. Ayush Dev Bajpai, Adv. Ms. Ritu Pathak, Adv.	
3.	Appeal No. 31/2017(CZ) (M.A.No.429/17) (M.A.No.430/17)	Nature Club of Rajasthan Vs Union of India & 5 Ors.	Mr. Sandeep Singh Shekhawat, Adv. Mr. Ayush Dev Bajpai, Adv. Ms. Ritu Pathak, Adv.	
4.	Appeal No. 32/2017(CZ) (M.A.No.431/17) (M.A.No.432/17)	Nature Club of Rajasthan Vs Union of India & 5 Ors.	Mr. Sandeep Singh Shekhawat, Adv. Mr. Ayush Dev Bajpai, Adv. Ms. Ritu Pathak, Adv.	
FOR HEARING				
5.	Original Application No. 60/2017(CZ)	A.D.Bajpai Vs State of M.P. & Ors	Mr. Apoorv Pandey, Adv.	
6.	Original Application No. 65/2016(CZ)	Ramzan Sheikh Vs. State of M.P. & 5 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. K.C.Maheshwari, Adv. Mr. Divyakant Lahoti, Adv. Mr. S.K.Verma, Adv. Mr. Om Shankar Shrivastava Adv. Mr. Dharamveer Sharma, Adv. Ms. Parul Bhadoria, Adv. Mr. Shushil Taparia, Adv.	
7.	Original Application No. 122/2016(CZ)	Amar Singh Rathour &Anr. Vs. M/s MB Power (M.P.) Ltd & 5 Ors.	Mr. Mayank Shrivastava, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadhoria Adv. Mr. Rishi Raj Saxena, Adv. Mr. Vishal Bhatnagar, Adv. Mr. Yogesh Bhatnagar, Adv. Mr. Siddharth Singh, Adv.	
8.	Original Application No. 54/2015(CZ) (M.A.No.416/17)	Babulal Jajoo <i>(Water Bodies Rajasthan)</i> Vs. State of Rajasthan & 3 Ors.	Dr. Mahendra Singh Kachhawa, Adv. Mr. Sandeep Singh, Adv. Mr.OmShankarShrivastava,Adv.	
9.	Appeal No. 25/2017(CZ) (M.A.No.377/17)	Prasoon Kumar Vs Chattisgarh Environment Conservation Board & 2 Ors.	Mr. Om Shankar Shrivastava, Adv. Mr. Dharamveer Singh, Adv.	

10.	Original Application No. 126/2016(THC) (W.P.No.18545/11)	Manglam Cement Ltd. Vs. State of Rajasthan & 4Ors.	Mr. Sanjay Jhawar, Adv. Mr. Atul Saxena, Adv. Mr. Sandeep Singh, Adv.	
11.	Original Application No. 100/2017(CZ)	Jagdish Prasad & 4 Ors. Vs State of Rajasthan & 3 Ors.	Mr. M.S. Kachhawa, Adv. Ms. Zubia Sajid, Adv.	
12.	Original Application No. 106/2015(CZ) (M.A.No.731/16) (M.A.No.802/16) (M.A.No.803/16) (M.A.No.953/16) (M.A.No.1062/16) (M.A.No.1063/16)	Akash Ingle Vs. State of M.P. & 7 Ors.	Mr. Rohit Sharma, Adv. Mr. Vivek Choudhary for Ms. Parul Bhadoriya, Adv. Mr. Sachin K. Verma, Adv. Mr. Om Shankar Shrivastava, Adv.	
13.	Original Application No. 04/2015(CZ) (M.A.No.286/17) (M.A.No.290/17) (M.A.No.401/17)	Kishore Samrite <i>(Pond Encroachment, Balaghat)</i> Vs Union of India. & 6 Ors.	Mr. R.S.Verma, Adv. Mr. Vivek Choudhary, Adv. Mr. Om Shankar Shrivastava, Adv. Ms. Parul Bhadoria, Adv. Mr. Ajay Gupta, Adv. Mr. Nishant Goyal, Adv. Mr. V.H.Vashwani, Adv. Mr. Rohit Sharma, Adv.	
14.	Original Application No. 125/2016(CZ) (M.A.No.37/17)	Medha Patkar Vs. State of Madhya Pradesh & 3 Ors.	Ms. Medha Patkar, applicant in person Mr. Vivek Petwa, Adv. Mr. Sachin K. Verma, Adv.	
FOR COMPLIANCE				
15.	Original Application No. 72/2016(CZ)	Ajay Dubey <i>(Wetland Authority)</i> Vs. State of Raj. & 3 Ors.	Mr. Shrey Raj Saxena, Adv.	
16.	Original Application No. 92/2016(CZ)	Villagers of Village Sinodiya & 3 Ors. Vs. Union of India & Ors.	Dr. M.S.Kachhawa, Adv. Ms. Shikha Gupta, Adv. Mr. Abhimanyu Sharma, Manager Legal for R-7 Mr. S.S.Bhagel, Adv.	
17.	Original Application 139/2016 (CZ)	Sainik Food Pvt. Ltd. Vs. State of M.P. & Ors.	Mr.ShreyasDharmadhikari,Adv. Mr. Shrey Raj Saxena, Adv. Mr. Sachin K.Verma, Adv. Ms. Parul Bhadoria, Adv. Mr.Om Shankar Srivastava,Adv	

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in

Date: 20th September, 2017

Time : 2.30 PM

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
18.	Original Application No. 66/2015(CZ) with O.A. No.337/2014(CZ) (M.A.No.121/17)	Rizwan Pathan & Ors. Vs District Collector Sehor & 3 Ors.	Mr. Rizwan Pathan, Applicant in Person. Mr. Rohit Sharma, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, adv.	
		Vinod kumar kori Vs. State of M.P. & Ors.		

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